

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 270/16	TP 117/17	Hearing	433(e) /433(f)	Nirupama T. Vs. Dreamz Infra India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
10.	KIRAN MURGOUD 99804 55923	Petitioner	Kirgoud

Counsel for petitioner is present. He is directed to comply the relevant provisions and Rules framed under the I&B Code which are applicable to the facts of this case. After compliance, notice will be ordered to the respondent.

List it on 20.06.2017.

MEMBER (J)

MEMBER (T)